

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 10

Dated: Guwahati, the 20th February, 2023

Hon'ble the Chief Justice has been pleased to direct the learned counsels in the Gauhati High Court to submit their adjournment requests one day in advance to the respective Court Masters in the format enclosed herein along with the No Objection endorsement from the opposite party.

This notification will come into force with immediate effect.

By order,

Sd/- Sri Gautam Baruah

REGISTRAR GENERAL

Memo No. HC.III-07/2015/954-976/G (Pt.) dated Guwahati, the 20th February, 2023.

Copy to:

1. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
2. The Deputy Solicitor General of India, Gauhati High Court, Guwahati.
3. The Advocate General, Assam.
4. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The President, All Assam Lawyers' Association, Guwahati.
7. The Registrar (Vigilance/ Administration/ Judicial & IT/ Establishment), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
9. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
11. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (G&C), Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. / Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
21. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

20/2/23

ADJOURNMENT REQUEST

COURT NO.

Court Date:.....

MAY IT PLEASE YOUR LORDSHIPS;

In the following case/s, an adjournment would be sought, therefore, Lordships may not kindly pursue the record. The opposite Counsel has no objection to the Adjournment.

Reasons:

1. Pleadings are not complete :
 - (a) Reply awaited.
 - (b) Rejoinder to be filled.
2. Counsel to remain out of town/busy in personal work.
3. Case could not be prepared.

S.No.	Case	Name	Remarks
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